

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3009**  
TO BE ANSWERED ON 12.12.2016

**FUNCTIONING OF SAGY**

**3009. SHRI ANIL DESAI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Saansad Adarsh Gram Yojana (SAGY) is not functioning in many States in the manner it was envisaged;
- (b) if so, the details of States where SAGY has not yet taken off and the funds allocated by each MP therefor; and
- (c) what steps Government is taking to keep it moving and to develop villages across the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b) : So far 703 Gram Panchayats (GPs) have been adopted by Members of Parliament under Phase-I of SAGY and 175 GPs under phase II. The details of State/UT wise GPs adopted under Saansad Adarsh Gram Yojana (SAGY) programe can be seen at the website of the Ministry([http://saanjhi.gov.in/saanjhimis/reports/Dreports/SummarReport\\_chosenGP.aspx](http://saanjhi.gov.in/saanjhimis/reports/Dreports/SummarReport_chosenGP.aspx)) .

The Gram Panchayats adopted under SAGY prepares the Village Development Plan (VDP) which contains prioritised time bound activities through convergence of various Central and State Government Schemes.The scheme intends to achieve its objectives through convergence and implementation of existing Government Schemes and Programmes without allocating additional funds. MPs are proactively tapping the resource from various sources for successful implementation of the Village Development Plan.

As on 07.12.2016 , 667 GPs under Phase.I have uploaded their VDP on saanjhi website. The status of the projects undertaken by states under the scheme(phase.I) is as under.

**VDP Progress Monitoring Status Report**

<b>S.No</b>	<b>State / UT</b>	<b>Identified GP's</b>	<b>No. of GPs Uploaded VDP</b>	<b>Total Number of Projects</b>	<b>No. of Projects Completed</b>	<b>No. of Projects In-Progress</b>	<b>No. of Projects yet to Start</b>	<b>No. of GPs updated VDP Progress</b>
1	ANDAMAN AND NICOBAR ISLANDS	1	1	242	11	78	153	1
2	ANDHRA PRADESH	32	15	415	100	61	254	11
3	ARUNACHAL PRADESH	3	3	216	28	27	161	3
4	ASSAM	21	21	2017	162	501	1354	21
5	BIHAR	53	52	3780	575	411	2794	27
6	CHANDIGARH	1	1	18	12	2	4	1
7	CHHATTISGARH	16	16	1727	1008	333	386	16
8	DADRA AND NAGAR HAVELI	1	0	0	0	0	0	0
9	DAMAN AND DIU	1	1	52	24	8	20	1
10	DELHI	8	0	0	0	0	0	0
11	GOA	3	3	172	27	10	135	1
12	GUJARAT	37	37	964	429	294	241	37
13	HARYANA	15	15	861	471	257	133	15
14	HIMACHAL PRADESH	7	7	595	163	94	338	7
15	JAMMU AND KASHMIR	10	10	782	278	104	400	9
16	JHARKHAND	20	20	2311	535	592	1184	20

17	KARNATAKA	39	39	6906	2371	797	3738	29
18	KERALA	31	30	1665	388	503	774	30
19	LAKSHADWEEP	1	1	158	8	118	32	1
20	MADHYA PRADESH	37	37	1989	1139	365	485	37
21	MAHARASHTRA	70	70	5221	2154	870	2197	70
22	MANIPUR	3	3	163	28	68	67	3
23	MEGHALAYA	4	4	320	86	87	147	4
24	MIZORAM	2	2	258	144	40	74	2
25	NAGALAND	2	2	71	16	14	41	2
26	ODISHA	28	24	372	58	13	301	7
27	PUDUCHERRY	2	2	72	17	40	15	2
28	PUNJAB	20	20	742	172	199	371	19
29	RAJASTHAN	34	34	1611	544	317	750	34
30	SIKKIM	2	2	42	30	12	0	2
31	TAMIL NADU	58	58	2840	1056	701	1083	58
32	TELANGANA	22	22	1099	363	245	491	21
33	TRIPURA	3	3	159	47	42	70	3
34	UTTAR PRADESH	104	104	2723	1284	472	967	85
35	UTTARAKHAND	7	7	378	265	65	48	7
36	WEST BENGAL	5	1	61	0	0	61	0
	Total	703	667	41002	13993	7740	19269	586

(c) : The Ministry has taken following steps to develop the identified Gram Panchayat across the country :-

(i) 21 Schemes have been amended by various Ministries /Departments of Government of India to give priority to SAGY Gram Panchayat projects.

(ii) The Ministry of Rural Development has brought out 'SAMANVAY' - Compilation of 223 Central Sector/ Centrally Sponsored and 1806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials about the different schemes for multitude of purposes at the GP level.

(iii) The Ministry has developed 35 point indicators to gauge the impact of SAGY in the GPs. Progress is measured through outcome indicators broadly covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance. The impact is measured on quarterly(22 indicators) , half yearly(7 indicators) and yearly basis(6 indicators).

(iv) The Central Government sent teams to a few of the SAGY Village Panchayats to understand the convergence process and to learn from good practices. Through a review of progress on 35 indicators, efforts have been made to ascertain the performance of SAGY in a particular Gram Panchayat.

(v) With the intent to tap the resources and the strengths of the Private, Voluntary and Cooperative sectors (PVC Sectors), the Ministry has circulated suggestive template to State Governments for preparing proposals.

(vi) The Ministry has prepared a document named 'SAHYOG' which is an indicative guidance document with the essential information on the existing social security schemes collated from respective ministries. It will enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/financial Security Schemes in SAGY GPs.

(vii)The Ministry of Rural Development is coordinating with other Central Ministries/ Departments to ensure provision of four key basic services viz. power, drinking water, roads and education in all SAGY GPs.

(viii) SAGY is reviewed by the Ministry every Quarter in the Performance Review Committee (PRC) meeting with State Secretaries. The Central Govt. has also constituted the District Development Coordination and Monitoring Committee where the performance of programmes are monitored every quarter under Chairmanship of Hon'ble MPs.

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